

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24242/2005

(From the judgement and order dated 26/03/2004 in WA No. 3407/2001 of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. KARNATAKA STATE FOREST INDUS.CORPN.

Petitioner(s)

VERSUS

M/S. INDIAN ROCKS

Respondent(s)

(With prayer for interim relief and office report )  
(for final disposal)

WITH SLP(C) NO. 23148 of 2005  
(With prayer for interim relief and office report)

Date: 18/08/2008 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr.Shyam Divan,Sr.Adv.  
Mr. R.S. Suri,Adv.

Ms. Asha Gopalan Nair  
For Respondent(s) Mr. E.C. Vidya Sagar,Adv.  
Mr.Vikas Rojipura, Adv.  
Ms.Sangeeta Singh, Adv.

Mr.Sharan Dev Singh Thakur, Adv.  
Mr.Shashi Kiran Shetty, Adv.  
Mr. Pradeep Kumar Bakshi

UPON hearing counsel the Court made the following  
ORDER

st  
List tomorrow i.e. on 19.08.2008 as 1 item.

(G.V.Ramana)  
Court Master

(Pushap Lata Bhardwaj)  
Court Master